

Meeting of U.K. Journalist with Sheikh Abdullah

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 Shri Hem Barua:
 Shrimati Savitri Nigam:
 Shri M. L. Dwivedi:
 Shri S. C. Samanta:
 Shri P. C. Borooah:
 Shri Yashpal Singh:
 Shri Prakash Vir Shastri:
 Shri Jagdev Singh Siddhanti:
 Shri Vishwa Nath Pandey:
 Dr. P. Srinivasan:
 Shri Paramasivan:
 Shri D. D. Puri:
 Shri S. M. Banerjee:
 Shri Mohammed Koya:
 Shri C. K. Bhattacharyya:
 Shri Surendranath Dwivedy:
 Shri Ram Harkh Yadav:
 Shri Onkar Lal Berwa:
 Shri Gulshan:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a British Journalist Mr. Tom Stacey met Sheikh Abdullah without permission in Ootacamund in May last;

(b) if so, the steps taken by Government against this gentleman;

(c) whether Mr. Stacey after his release from Indian custody, made a statement in London against the Indian Government of a perfidious nature; and

(d) if so, the steps taken by Government to project a true picture of the incident for the British public?

The Minister of State in the Ministry of Home Affairs (Shri Hathl):
 (a) Yes, Sir.

(b) He was immediately arrested and subsequently deported to U.K.

(c) On his arrival in London, Mr. Stacey wrote articles and gave press interviews giving his version of the incident in which he tried to present himself in a favourable light and as an aggrieved party.

(d) The Indian High Commission in the United Kingdom put out the cor-

rect position by means of press releases and these had the desired effect.

Media for U.P.S.C. Examinations

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 Shri Yashpal Singh:
 Shri Vishwa Nath Pandey:
 Shri C. K. Bhattacharyya:
 Shri S. M. Banerjee:
 Shri Prakash Vir Shastri:
 Shri Jagdev Singh Siddhanti:
 Shri Bade:
 Shri Hukam Chand Kachhavaia:
 Shri Brij Raj Singh:
 Shri A. N. Vidyalankar:
 Shri H. V. Koulajgi:
 Shri Basappa:
 Shri J. B. S. Bist:
 Shri D. C. Sharma:
 Dr. Mahadeva Prasad:
 Shri R. S. Pandey:
 Shri P. R. Chakraverti:
 Shri P. C. Borooah:
 Dr. L. M. Singhvi:
 Shri P. Venkatasubbalah:
 Shri Kindar Lal:
 Shri R. Barua:
 Shri Kajrolkar:
 Shri P. G. Sen:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that it has been decided to allow all the National Languages enumerated in the Eighth Schedule of the Constitution to be used in the examinations conducted by the U.P.S.C.; and

(b) if so, when it will be enforced?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Government have accepted in principle that all the languages included in the Eighth Schedule to the Constitution should be permitted as alternative media for All India and higher Central Services examinations, in addition to English.

(b) The Scheme of examinations, timing and procedural aspects will be considered after ascertaining the views of the Union Public Service Commission.